

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 ON 26/9/2018
Am

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/876/IB/2018
NAME OF THE PETITIONER(S) : AGNI GAS TECHNOLOGIES PVT LTD
NAME OF THE RESPONDENT(S) : MALL MART FOOD & BEVERAGES INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rohan Prathasarani	Counsel for Petitioner	R.P.K.
2.	Abhinav Parthasarathy	Counsel for Corp. Debtor	A.B.K.

ORDER

At request of both the parties, list this matter on 09.10.2018.

-S.V.-
(S VIJAYARAGHAVAN)
Member (Technical)

-P.K.
(B.S.V.PRAKASH KUMAR)
Member (Judicial)